

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2723
TO BE ANSWERED ON 12th AUGUST, 2026

COMPUTERISATION AND STRENGTHENING OF PACS

2723 DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of COOPERATION be pleased to state:

- (a) the State-wise/UT-wise number of Primary Agricultural Credit Societies (PACS) computerised and new multipurpose PACS established during the last three years;
- (b) whether all PACS have been integrated with NABARD and Cooperative Banks through the Common ERP platform and the timeline for completion;
- (c) the State-wise/UT-wise funds allocated, released and utilised under the computerisation scheme;
- (d) whether Government has assessed the financial sustainability, business diversification and operational performance of PACS; and
- (e) if so, the details thereof, including special assistance proposed for PACS in border and aspirational districts?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

- (a) The details of State-wise/UT-wise number of Primary Agricultural Credit Societies (PACS) computerised and new multipurpose PACS/dairy/fisheries cooperatives, established during the last three years are at **Annexure-‘A’** and **Annexure-‘B’** respectively.
- (b) Under the Centrally Sponsored Project for Computerisation of functional Primary Agricultural Credit Societies (PACS), all sanctioned PACS are envisaged to be brought on a Common Enterprise Resource Planning (ERP)-based National Software and linked with the National Bank for Agriculture and Rural Development (NABARD) through the respective State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). As on **15.07.2026**, **63,686 PACS** have been onboarded on the ERP-based National Software. Integration with NABARD and the Cooperative Banks is carried out in a phased manner as

part of the project implementation. The approved implementation period of the project is up to **31.03.2027**.

- (c) The details of State-wise/UT funds allocated, released and utilised under the computerisation project is at Annexure-‘C’.
- (d) and (e) Government has assessed the financial sustainability, business diversification and operational performance of PACS and to improve governance, transparency and operational efficiency of PACS, Model Bye-laws for PACS have been prepared in consultation with all stakeholders and circulated to all States/UTs. The Model Bye-laws enable PACS to undertake more than 25 business activities, improve governance through greater transparency and accountability, and make membership more inclusive with adequate representation of women and Scheduled Castes/Scheduled Tribes. As per information available with the Ministry, 32 States/UTs have adopted the Model Bye-laws or have aligned their existing bye-laws with the Model Bye-laws.

The Ministry of Cooperation (MoC) has adopted a multi-layered institutional mechanism for monitoring cooperative sector initiatives at the State and district levels, with a view to ensuring effective coordination, implementation and monitoring. For this purpose, committees have been constituted at various levels, from the national level to the district level. These include:

- i. Inter-Ministerial Committee (IMC) – Chaired by the Hon’ble Minister of Home Affairs & Cooperation;
- ii. National Level Coordination Committee (NLCC) – Chaired by the Secretary, Ministry of Cooperation;
- iii. State Cooperative Development Committee (SCDC) – Chaired by the Chief Secretary of the respective State/UT; and
- iv. District Cooperative Development Committee (DCDC) – Chaired by the District Collector of the respective district.

Further, Ministry has launched the ‘Cooperative Ranking Framework’ which provides standardized parameters—including audit compliance, financial performance, and operational activities—that enable the State Registrar of Cooperative Societies (RCS) to conduct independent assessments and take necessary steps to strengthen societies at the State, district, and block levels.

Furthermore, the Ministry is implementing several initiatives to improve the financial sustainability, business diversification and operational performance of PACS, including:

- (i) Computerisation of functional PACS through a common ERP-based national software;
- (ii) Diversification of PACS into various economic activities;
- (iii) Establishment of new Multipurpose PACS, Dairy and Fisheries Cooperative Societies in uncovered Panchayats;

- (iv) Convergence of various Central Government schemes for creation of agricultural infrastructure at PACS level under the world's largest grain storage initiative in the cooperative sector; and
- (v) Integration of PACS with digital and e-Governance platforms for efficient service delivery.

Government of India provides assistance under PACS Computerisation Project directly to States/UTs including PACS in border and aspirational districts.

In addition, special assistance given for border and aspirational districts are given as under:-

- (i) Under Agricultural Marketing Infrastructure (AMI) Scheme, the eligible constructed cost has been revised from ₹4,000 per MT to ₹8,000 per MT for North Eastern States including border districts.
- (ii) The capital subsidy has also been enhanced from 25% to 33.33%, increasing the subsidy from ₹875 per MT to ₹2,333 per MT for plain areas and from ₹1,333.33 per MT to ₹2,666 per MT for North Eastern States including border districts.
- (iii) Relaxed Norms for Difficult Terrains: Storage capacity norms for hiring assurance (e.g., by the FCI) are lower for North Eastern and Hilly areas (1,671 MT) compared to the rest of the country (2,500 MT), enabling smaller societies in these regions to participate in infrastructure initiatives
- (iv) Under Pradhan Mantri Dhan-Dhaanya Krishi Yojana (PMDDKY), efforts have been made to computerise PACS in such districts and construct godowns under Decentralised Grain storage Plan in Cooperative Sector.
- (v) To prioritize PACS based Janaushadhi Kendras in aspirational districts and remote rural areas, North-Eastern States, Himalayan Regions and island territories, One-Time Special Grant of ₹2.00 lakh as reimbursement for IT infrastructure (computers, printers, internet at ₹0.50 lakh) and furniture/fixtures (₹1.50 lakh) is provided. The ₹2.00 lakh grant also applies to entrepreneurs who are women, SC/ST, Divyangjan, or ex-servicemen.

PACS Computerization Data 15th July 2026:

S. No	State/UTs Name	Approved PACS	ERP Onboarded
1	Andaman and Nicobar	46	46
2	Andhra Pradesh	2,037	2,021
3	Arunachal Pradesh	139	14
4	Assam	850	581
5	Bihar	4,495	4,482
6	Chhattisgarh	2,028	2,028
7	Daman and Diu	9	4
8	Goa	86	55
9	Gujarat	6,216	5,760
10	Haryana	710	710
11	Himachal Pradesh	1,885	1,598
12	Jammu and Kashmir	708	537
13	Jharkhand	2,797	1,491
14	Karnataka	5,894	4,590
15	Ladakh	10	10
16	Madhya Pradesh	5,455	4,536
17	Maharashtra	12,178	12,033
18	Manipur	308	214
19	Meghalaya	330	103
20	Mizoram	99	45
21	Nagaland	231	142
22	Odisha	4,240	0
23	Puducherry	45	44
24	Punjab	3,482	3,454
25	Rajasthan	8,525	6933
26	Sikkim	131	107
27	Tamil Nadu	4,561	4,481
28	Tripura	475	268
29	Uttar Pradesh	6,257	3,219
30	Uttarakhand	1,216	668
31	West Bengal	4,187	3,512
	Total	79,630	63,686

Annexure-‘B’**Status of formation of New multipurpose PACS, Dairy and Fishery cooperative societies till 15-07-2026**

Sl. No.	State/UT	Formation of New Cooperative Societies			
		PACS	Dairy	Fishery	Total
1	Andaman And Nicobar Islands	1	2	11	14
2	Andhra Pradesh	11	1,067	2	1,080
3	Arunachal Pradesh	136	25	29	190
4	Assam	580	725	89	1,394
5	Bihar	61	4,498	2	4,561
6	Chhattisgarh	517	361	336	1,214
7	Goa	38	5	4	47
8	Gujarat	662	810	26	1,498
9	Haryana	40	197	6	243
10	Himachal Pradesh	136	854	12	1,002
11	Jammu And Kashmir	232	1,339	40	1,611
12	Jharkhand	45	300	227	572
13	Karnataka	265	1,264	52	1,581
14	Kerala	0	0	0	0
15	Ladakh	3	3	1	7
16	Lakshadweep	0	0	29	29
17	Madhya Pradesh	680	1,349	255	2,284
18	Maharashtra	212	1,223	167	1,602
19	Manipur	127	27	71	225
20	Meghalaya	290	17	19	326
21	Mizoram	97	2	2	101
22	Nagaland	50	5	19	74
23	Odisha	1,539	1,009	61	2,609
24	Puducherry	4	3	3	10
25	Punjab	153	1,027	52	1,232
26	Rajasthan	2,003	3,295	31	5,329
27	Sikkim	27	77	4	108
28	Tamil Nadu	27	940	36	1,003
29	Telangana	0	166	102	268
30	The DD & DNH	5	0	1	6
31	Tripura	294	2	26	322
32	Uttar Pradesh	1,364	4,450	514	6,328
33	Uttarakhand	606	269	124	999
34	West Bengal	25	241	3	269
	Total	10,230	25,552	2,356	38,138

Annexure-‘C’

Fund Status of PACS Computerization to States/UTs

States/UTs	Amount allocated till date	Amount released till date	Amount utilized till date
Maharashtra	288.61	150.74	125.13
Rajasthan	214.57	92.84	75.98
Gujarat	193.04	97.97	80.25
Uttar Pradesh	200.09	77.09	44.66
Karnataka	172.38	67.83	46.74
Madhya Pradesh	111.64	72.43	57.46
Tamil Nadu	132.09	55.73	48.18
Bihar	125.26	53.90	38.96
West Bengal	168.26	50.79	28.05
Punjab	96.73	33.94	24.74
Andhra Pradesh	60.22	37.54	32.35
Chhattisgarh	68.99	30.55	28.02
Himachal Pradesh	53.91	32.45	29.20
Jharkhand	71.34	38.30	20.29
Haryana	21.24	8.79	8.58
Uttarakhand	28.43	5.69	2.09
Assam	29.35	18.01	12.13
J&K	25.19	12.58	7.74
Tripura	18.18	10.05	6.53
Manipur	13.46	4.12	2.69
Nagaland	5.45	5.09	4.42
Meghalaya	11.13	3.34	2.38
Sikkim	5.15	3.83	2.04
Goa	2.38	1.70	0.51
ANI	2.81	1.19	0.62
Puducherry	1.76	0.91	0.54
Mizoram	2.84	1.56	1.11
Arunachal Pradesh	4.20	2.22	0.29
Ladakh	0.52	0.16	0.12
DNH&DD	0.35	0.12	0.12
Odisha	66.15	25.07	20.02
Total	2,195.72	996.54	751.94